

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 36

CP No. 35/Chd/Chd/2023

Under Section 252(3), CA 2013

In the matter of:

Kirandeep Singh Sidhu

...Applicant

Vs

ROC, Punjab & Chandigarh

...Respondent

Present: Ms. Swati Saluja, Advocate for the applicant.

List the matter before Regular Bench for arguments on 24.11.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 26, 2023
Mukta